

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **25.07.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Allwin Cargo Service
Vs
Sri Padmabalaji Steels Pvt Ltd

MAIN PETITION NUMBER : TCP/363/IB/2017
(IA/MA) APPLICATION NUMBERS

IA(Pro.Rep)/23(CHE)/2024

ORDER

Present: Mr. V.Manivannan, Ld. Counsel for Applicant/Liquidator.

This Application has been filed to place on record the 26th progress report till 30.06.2024.

It is stated that IA/2147/2023 is reserved for order. An appeal is also pending before the Hon'ble NCLAT.

The report is taken on record, subject to all just exceptions.

IA(Pro.Rep)/23(CHE)/2024 is **disposed of**.

-sd-

**[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]
MEMBER (JUDICIAL)**